

*Two
seven
18*

Proceedings of the Vacation Judge, Thrissur.

Sri. Mohammad Vaseem, B.Sc., LL.B., Vacation Judge.

- Sub:- Establishment – Temporary appointment of L.D.Typist on Rs.19000-43600 through Employment Exchange - orders – issued.
Read:-1) Letter No.C2/276/17 dated 04.04.2018 of the District Employment Officer, Thrissur.
2) G.O.(MS) No.:177/2011/Home dated 09.08.2011
3) G.O.(MS) No. 271/2011/Home dated 06.12.2011

Order No. C2 – 15/2018 dated: 11.05.2018

The under mentioned candidate advised by the District Employment Officer, Thrissur as per letter above is appointed as L.D.Typist on Rs.19000-43600 purely on temporary basis under Rule 9(a)(1) of the K.S.& S.S.R.1958 and posted in the court noted against her name in Column No.5 for a period not exceeding 180 days or till the regular hand joins duty whichever is earlier. The appointment of the candidate is made after obtaining non-availability certificate from the Kerala Public Service Commission, Thrissur.

Sl. No.	Name and address of the candidate	Date of birth	Qualifications	Name of the court posted
1.	Sunitha C Kanakavil House Pulakode P O Chelakkara Thrissur - 680586	10.04.1980	SSLC KGTE Typewriting E & M (H) Computer Word Processing	Munsiff's Court, Thrissur vice Smt. Shylaja N retired.

The service of the candidate is liable to be terminated without notice. The candidate is directed to report for duty within 14 days from the date of receipt of this order in the court noted against her name with original certificates to prove the educational qualifications and date of birth at the time of reporting for duty. Non- Creamy layer certificate shall be produced by those who are coming under that category. The candidate is informed that if she has given any false information in the Employment Exchange, or if she has been mistakenly advised for appointment by Employment Exchange, her service is liable to be terminated after giving due chance to submit her explanation.

The Presiding Officer is requested to report the date of joining duty of the candidate to this office and shall terminate the service of the candidate on expiry of 180 days or regular P.S.C. hand joins duty.

(Sd/-)
Vacation Judge.

Copy to:-

- 1) The Principal Munsiff, Thrissur.
- 2) The District Employment Officer, Thrissur.
- 3) The Candidate (Registered with A/D).
- 4) The Secretary, K.C.J.S.O., Thrissur.
- 5) ~~The E court Section, District Court.~~
(for publishing in the District Court website.)
- 6) The Notice Board.
- 7) The Stock File.
- 8) The File. /True copy/

By Order



Sheristadar

S
C2